Functioning of D.P.S.

*116. SHRIMATI .MALTI SHARMA: SHRI RAJ NATH SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Delhi Public Schools (DPS) at present in Delhi/New Delhi and NOIDA;

(b) whether it is a fact that these schools are functioning under private organisations and they are charging high amount of tuition fee/donation from the public and earning huge money for the last three years;

(c) whether it is also a fact that the Principals of these schools are retired Government servants/ex-servicemen etc.;

(d) if the answer to parts (a) and (b) is in the affirmative, the action taken against the Principals and whether Government would ensure that all Principals are appointed as per Government rules; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) Four, Sir.

(b) These schools are being run by a registered society. According to the information made available by the Government of the National Capital Territory of Delhi, the Government of Uttar Pradesh and Central Board of Secondary Education, the levy of tuition fee and other charges in these schools is governed by rules and regulations laid down in this respect.

(c) According to the available information, there is one Principal belonging to the category of Ex-Serviceman working in the school located in Mathura Road, Delhi.

(d) and (e) In view of the reply given at (a) and (b) above, the question of taking action against the Principals does not arise. As regards the appointment of Principals, as per Government rules, the respective State Governments have the authority to take the required action under their own rules.

Committee to Study The Working Conditions of Teachers in Unaided Schools

*117. SHRI N. GIRI PRASAD: SHRI GURUDAS DASGUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a committee has been setup to study the working conditions of teachers in unaided schools; and

(b) if so, the composition and terms of reference of the said committee and by when the report is expected to be submitted?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI):(a) and (b) The Department of Education in the Ministry of Human Resource Development have set up a Task Force with the following members:—

- 1. Prof. A.K. Sharma, Chairman Director, National Council for Educational Research and Training (NCERT)
- 2. Prof. B.K. Passi, Member Vice-Chairman, National Council for Teacher Education(NCTE)
- 3. Prof. B.P. Member Khandelwal, Chairman, Central Board of Secondary Educaiton (CBSE)
- 4. Prof. G.L. Arora, Member-Secy. Head, Deptt. of Educaiton, (NCERT)

47 Written Answers

5. Dr. P.H.S. Rao, Spl. Invitee Joint Educational Adivser, Deptt, of Education, MHRD

The Task force would study the functioning of private schools and evolve a

- 1. Model Code—
 - (a) For the Service conditions of teachers and other related matters.
 - (b) Transparency in the adminsitration of private schools and their admission policies.

2. A mechanism for the disposal of grievances and possible punitive measures.

The Task Force plans to submit its report by the end of March, 1997.

Construction of Pedestrian Sub-Way at Ramghat Railway Gate in Aligarh

*118. DR. RANBIR SINGH: SHRI RAM NATH KOVIND:

Will the Minister of RAILWAYS be please to state:

(a) whether Government's attention has been drawn to the need for Cosntruction of a pedestrian sub-way at railway gate on Ramghat Raod in Aligarh in U.P.;

(b) whether similar projects for other railway stations of Uttar Pradesh are also pending with the Government;

(c) whether Government propose to take some action on these pending projects, urgently; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) No, Sir.

- (b) No, Sir. *
- (c) Does not arise.
- (d) Does not arise.

to Starred Questions 48

Cadre Review in the Railways

*119. SHRI AMAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the heavy discontentment brewing in the various cadres of Railway seravices over the delay in the cadre review as well as the practice of granting extension to the rank of Joint Secretary and above;

(b) whether any memorandum has been submitted by the federation of Railway Officers in this regard and if so, the details thereof; and

(c) The details of the ramedial steps Government have taken in the matter.

THE MINISTER OF RAILWAYS (SHRI RAMVILAS PASWAN):(a) to (c) Implementation of last Cadre Review of Organised Group 'A' Railways Services stretched upto 1990. The next Cadre review was taken up in 1993. As per procedure, the proposals were projected for consideration by concerned authorities and sufficient progress was made. With the submission of the Report by V Central Pay Commission, the projections have to be reformulated keeping in view recommendations of the Commission.

As regards grant of extension of service to the rank of Joint Secretary and above, extension to two officers has been granted during the year 1996-97, keeping in view the requirement of Ministry of Railways and exigencies of their services.

The issues were raised by Federation of Railway Officers' Associations in their meeting with the Railway Board held on 20-12-96 when the position was explained.